

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) and (b) Yes, Sir.

(c) The Central Organisation for Oil Industry and Trade has suggested a production Target of 206 lakh tonnes of oil-seer's by the end of the Seventh Plan period implying a 10 per cent compound growth rate of oilseeds production during .*bjj period.

Concerted efforts are being made by the Government of India to attain self-sufficiency in vegetable oils in the country. Towards this end, the following measures have *hect* taken:

(i) Iatensive programme for' deve-
lopment of ©ilseeds in oilseed producing
States. The scheme aims at demonstration
on farmers' fields, strengthening of seed
production and distribution arrangement,
expansion of plant protection measures,
extension of irrigated a'eas etc.

(ii) Launching of special projects on
production of groundnut in Saurashtra
region of Gujarat and Soyabean in Madhya
Pradesh.

(in) Better incentive to producers
through fixation of minimum support
prices.

(iv) Intensification of research efforts for
increasing the productivity of oilseeds.

(vl Increase in area under non-tra-
ditiona! oilseeds crop like soyabean and
sunflower and exploitation of oilseeds of
tree and forest origin, rice bran etc.

(vi) Setting up of necessary processing
and infrastructural facilities to keep pace
with the production programme of
oilseeds.

As a result of the measures indicated
above, the production of cultivated oilseeds
during 1983-84 has been 128.1 lakh ton-nes
This production target of cultivated oilseeds
by the end of the Seventh Five Year Plan, viz.
1989-90 has been fixed at 170 lakh tonnes.

Use of animal rennet in the cheese pro- duction

1394. SHRI D HEERACHAND: Will
the Minister of AGRICULTURE AND
RURAL DEVELOPMENT be pleased to
stat*:

(a) whether ii is a fact that the Kaira District
Co-operative Milk Products Ltd., Anand
(Gujarat), the Andhra Pradesh Dairy
Development Corporation Lalpet, j Hyderabad
and the Dairy Science College, Bombay are
using animal rennet or microbial rennet for the
production of cheese, in spite of the ba imposed
by Government on the use of animal rennet/mi-
crobia] rennet in the manufacture cf cheese; and

(b) if so, what action Government pio-
pose to take against these cheese manufac-
turers?

THE MINISTER OF AGRICULTURE AND
RURAL DEVELOPMENT (SHRI BUTA
SINGH); (a) and (b) There is no
ban on the use of animal rennet
or microbial rennet in the manufacture of
cheese. However, ircport of animal rennet
has been banned with effect from 7-2-1984.
The Ka'ra District Cooperative Milk Producers
Union Ltd. have informed that the stock of
animal rennet lying with them has been
des'roycd. The Andhra Pradesh Dairy
Development Cooperative Federation *Ltd.* "
have indicated that they do not have stock of
animr.! rennet. Dairy Science Institute, Bombay
is also being advised to use microbial iennet for
preparation of cheese for ⁸⁹le of the public.

T.V. stations at Kodaikanal and Nilgiris

1395. SHRI G. VARADARAJ:

SHRI R. RAMAKRISHNAN; SHRI
ALADI ARUNA ALIAS

V. ARUNACHALAM:

SHRI M. KADHARSHA:

Will the Minister of INFORMATION
AND BROADCASTING be pleased to state:

(«) the progress in construction of. T.V.
stations at Kodaikanal and Nilgiris;

(b) the reasons for the delay in completion of the work; and

(c) what action has been taken by Government to expedite the matter to enable the people to see the regional programmes?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) and (b) The 10 KW Relay Transmitter at Kodaikanal was commissioned on August 15, 1984 on reduced power, pending completion of the TV tower. The TV tower has been completed and commissioning of the transmitter on 10 KW power is on hand. The 10 KW transmitter is expected to provide TV service to Nilgiri district.

(c) To enable relay of regional TV programmes by the transmitter at Kodaikanal, firm demand for providing microwave link between Madras and Kodaikanal was placed with the Department of Telecommunications in 1981. The link is expected to be made available during 1986.

Formation of a panel of S.O. Horticulture

1396. **SHRIMATI MONIKA DAS:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether 27 candidates were on the panel of S.O. Horticulture drawn by the selection committee; and

(b) if so, what are the reasons for which these appointments are not being made in spite of the verdict of the Supreme Court regarding the appointment of empaneled personnel?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) In all 42 persons were selected for appointment as S.O. (Horticulture) in July 1983.

(b) Appointments in all the cases were finalised by December 1983/January 1984.

Allotment of sugar in Kerala

1397. **SHRI C. HARIDAS:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Central allotment of sugar is received in Kerala only in the first month of the preceding month;

(b) whether it is also a fact that the sugar has to be moved by road for immediate supply; and

(c) whether it leads to increase of actual freight charges; if so, the annual loss incurred as a result thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) The letters intimating the factory-wise share to the State Governments and the release orders on the factories against the levy sugar quota for a particular month are generally issued in the second week of the penultimate month. It is only in exceptional circumstances that the release orders have to be issued in the third week of the penultimate month but such a situation has arisen only on rare occasions.

(b) Levy sugar is supplied to consumers by the State Government of Kerala itself. The responsibility of supplying levy sugar timely and as per the norms of scale fixed is the sole responsibility of the State Government.

(c) The Government of India have been following the policy of making available levy sugar to consumers at a uniform retail price throughout India. Hence the question of any loss to be borne by the consumers does not arise.

Allotment of rice from the Central pool to Kerala

1398. **SHRI C. HARIDAS:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what is the allotment of rice from Central pool to Kerala for distribution through ration shops per month;